

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/5935/A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge,  
Majuli.

Dated Guwahati, the <sup>th</sup> 19 July, 2024.

Sub:- **Commuted leave.**

Ref:- Your letter No. JJA(M)/2024/1441 Dated 15.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **eight days commuted leave from 09.07.2024 to 16.07.2024** (suffixing 17.07.2024), as prayed for. Further, you are to hand over charge of your Court and Office to the Chief Judicial Magistrate, Majuli, and in his absence to the Sub Divisional Judicial Magistrate(M), Majuli.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-08/2017/5936-5938/A, dated** , 19-07-24  
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of duly filled in leave application in the prescribed format is enclosed herewith)
2. The Chief Judicial Magistrate, Majuli.
- ✓ 3. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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